

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.105

C.P.(CAA)/72(AHM)2022 in
C.A.(CAA)/35(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Ruparel Nets Pvt Ltd
Rupa Weave Pvt Ltd
Ruparel Plastics Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 07/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Yash Mehta, PCS
For the RD : Mr. Shiv Pal Singh, Assistant Director

ORDER

Learned Proxy Counsel Mr. Yash Mehta for the applicant submitted that, in compliance of the clarification order dated 12.07.2022, he has filed additional affidavit vide inward diary no 2626 dated 27.07.2023.

However, from the office of RD's Mr. Shiv Pal Singh submitted that he had not been provided any copy additional affidavit/reply against the observation of the RD's office. Let the same be provided within three days and response from the RD's office is expected within two weeks.

List on 05.10.2023.

-SD-

SAMEER KAKAR
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)